

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 402/18 in DFR No. 810/18 ( IA 402/18 – Delay in filing)	Mahur Foods and Beverages. Vs Gulbarga Electricity Supply Company Ltd.	810/2018 Dated 28/02/2018	19/03/2018		<b>02-04-2018 Court -II</b>
2.	A No. 79/18 & IA 404/18 IA 405/18 & IA 406/18 (IA 404/18 – Exemption from filing certified copy IA 405/18 – Exemption from filing legible copies IA 406/18 – For impleadment)	Maithon Power Ltd. Vs. Central Electricity Regulatory Commission & Ors.	551/2018 Dated 12/02/2018	20/03/2018		<b>02-04-2018 Court -II</b>
3.	A No. 80/18	Rajasthan Rajya Vidyut Utpadan Nigam Ltd. Vs. Jaipur Vidyut Vitran Nigam Ltd.	653/2018 Dated 20/02/2018	20/03/2018		<b>03-04-2018 Court -II</b>
4.	IA 407/18 in DFR No. 777/18 ( IA 407/18 – Delay in filing)	Punjab State Power Corporation Ltd. Vs. Punjab State Electricity Regulatory Commission & Anr.	777/2018 Dated 27/02/2018	21/03/2018		<b>03-04-2018 Court -II</b>
5.	IA 410/18 in DFR No. 4240/17 ( IA 410/18 – Delay in re-filing)	Punjab State Power Corporation Ltd. Vs. Punjab State Electricity Regulatory Commission.	4240/2017 Dated 07/12/2017	21/03/2018		<b>03-04-2018 Court-II</b>
6.	A No.81/18	Maharashtra State Electricity Distribution Company Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	560/2018 Dated 13/02/2018	23/03/2018	<b>Enternity Legal for R-2</b>	<b>04-04-2018 Court-II</b>

By Order

  
Dy. Registrar

Dated: 26/03/2018